

**VALUE OF STORES DETAINED BY PAKISTAN  
AT THE TIME OF PARTITION**

170. **SHRI S. MAHANTY**: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the total value of machinery and stores belonging to the Government of India and private parties in India detained by Pakistan at the time of partition; and

(b) whether the Government of Pakistan have since released them?

**THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI)**: (a) and (b). Various categories of machinery and stores pertaining to parties in India were held in Pakistan at the time of partition. Some of them were consignments in transit; others were the property of those who migrated to India but were not allowed to bring their belongings with them. Owing to the confusion that arose as a result of the application of the Evacuee Laws, it is not possible to prepare a consolidated list of all such items and indicate their value.

**COTTON MILLS IN WEST BENGAL**

171. **SHRI P. C. BHANJ DEO**: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the number of cotton mills in West Bengal on the 31st March 1954:

(b) how many of them were previously located in East Bengal but have been shifted to West Bengal;

(c) the dates on which the mills referred to in part (b) above were shifted to West Bengal; and

(d) whether any concessions are given to these mills; and if so, what?

**THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI)**: (a) 7 Spinning Mills, 17 Composite Mills, 24 Powerloom Weaving factories.

(b) None.

(c) and (d). Do not arise.

**PROGRAMME ASSISTANTS IN A. I. R.**

172. **SHRIMATI PARVATHI KRISHNAN**: Will the Minister for INFORMATION AND BROADCASTING be pleased to state the number of Programme Assistants who are employed in each of the stations of the All India Radio?

**THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR)**: A statement giving the information is placed on the Table of the House. [See Appendix VIII, Annexure No. 108.]

**INTERNATIONAL SEMINAR ON HOUSING**

173. **SHRI M. VALIULLA**: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the names of the foreign countries which took part in the International Seminar on Housing held at New Delhi in the beginning of this year;

(b) the names of the foreign countries which took part in the Regional Conference of the International Federation for Housing and Town Planning held at New Delhi during February 1954; and

(c) whether a report of this conference has been published; and if not, when it will be published?

**THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH)**: (a) and (b). Two statements are placed on the Table of the House.

(c) The final reports are expected to be published shortly.

*Statement showing the names of the foreign countries from which representatives took part in the United Nations Seminar on Housing and Community Improvement.*

1. Burma.

2. Ceylon.

3. Fiji Islands.